

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 225
99(ND)/11
CA-441/2023, IA-79/2024

IN THE MATTER OF:

Sh. B. N. Mehta

... Applicant/Petitioner

Versus

M/s. P.G.T. Components Ltd.

... Respondent

Under Section: 397/398

Order delivered on 10.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Karan Mehta

For the Respondent : Adv. Himanshu Gupta, Adv. Bharat Arora for R-2, Adv. Gaurav Kumar Singh, Adv. Ramesh Grover for Respondent No. 2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm., let the matter be listed for hearing on 20.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)